

Ministry of Finance (Department of Economic Affairs).

- (ii) Notification G.S.R. No. 972, dated the 12th July, 1961, publishing certain amendments in the Schedule to the Reserve Bank of India Notification No. F.E.R.A34/47-R.B., dated the 14th August, 1947, issued by the Reserve Bank of India.

[Placed in Library. See No. LT-3110/61 for (i) and (ii).]

**NOTIFICATIONS UNDER THE REPRESENTATION OF THE PEOPLE ACT, 1950**

SHRI R. M. HAJARNAVIS: Sir, I beg to lay on the Table:

- (I) A copy of the Ministry of Law Notification S.O. No. 2315, dated the 21st September, 1961, publishing certain amendments in the Registration of Electors Rules, 1960, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3278/61.]
- (II) A copy each of the following Notifications of the Ministry of Law under sub-section (3) of section 13 of the Representation of the People Act, 1950:
- (i) Notification G.S.R. No. 1181, dated the 25th September, 1961, publishing the Delimitation of Council Constituencies (Andhra Pradesh) Amendment Order, 1961. [Placed in Library. See No. LT-3273/81.]
- <ii) Notification G.S.R. No. 1182, dated the 25th September, 1961, publishing the Delimitation of Council Constituencies (Bihar) Amendment Order, 1961. [Placed in Library. See No. LT-3274/61.]
- <iii) Notification G.S.R. No. 1183, dated the 25th September, 1961, publishing the Delimi-

tation of Council Constituencies (Maharashtra) Amendment Order, 1961. [Placed in Library. See No. LT-3275/61.]

- (iv) Notification G.S.R. No. 1184, dated the 25th September, 1961, publishing the Delimitation of Council Constituencies (West Bengal) Amendment Order, 1961. [Placed in Library. See No. LT-3276/61.]
- (v) Notification G.S.R. No. 1273, dated the 13th October, 1961, publishing the Delimitation of Council Constituencies (Uttar Pradesh) Amendment Order, 1961. [Placed in Library. See No. LT-3277/61.]

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) IN 1961-62**

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) in the year 1961-62.

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS IN 1961-62**

THE MINISTER OF WORKS, HOUSING AND SUPPLY (DR. B. GOPALA REDDI) : Sir, on behalf of Shri Jagjivan Ram, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways in the year 1961-62.

MR. DEPUTY CHAIRMAN: Mr. Jagjivan Ram will make his statement a little later.